Illegal trafficking of fake currency

2973. SHRI BASAWARAJ PATIL: Will the Minister of FINANCE be pleased to state:

- (a) the value of fake currency confiscated by Government agencies in different parts of the country in the last three years, year-wise break up thereof, and
- (b) the number of persons those have been booked for illegal trafficking of the fake currency in the last three years, what is the State of their prosecution?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) As per information provided by the National Crime Records Bureau (NCRB), the value of Fake Indian Currency Notes (FICN) recovered and seized from different parts of the country in the last three years is as follows:

Year	Value (Rs.)
2010	278244739
2011	257801926
2012	195598234

(b) The numbers of persons arrested in the cases of seizure of FICN during the last three years, as reported by National Crime Records Bureau (NCRB) is as follows:

Year	Number of Persons
2010	1512
2011	1040
2012 (up to September, 2012)	524

NCRB does not maintain any record on state of prosecution.

Key for growth revival

2974. SHRI AJAY SANCHETI: Will the Minister of FINANCE be pleased to state:

(a) whether Fiscal Consolidation and removal of impediments to infrastructure investments hold the key for growth revival; and